

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 195 of 2021 (SZ).

IN THE MATTER OF:

K. Jagan Kumar .

..APPLICANT.

Versus

The Secretary Minor Irrigation Department, Bengaluru &
Ors . ..RESPONDENTS.

Next Date 28/01/2022.

INDEX

Sr.No	Description	Pages No.
1.	Reply on behalf the Respondent No. 1 .	1-5
2.	<u>ANNEXURE R-1"</u> True copy of the Complaints dated 28.11.2019 and 13.05.2020 filed before the Avalahalli Police Station, Bangalore.	6-8
3.	<u>ANNEXURE R-2"</u> True copy of the FIR No. 0103/2020 registered in the Avalahalli Police Station, Bangalore.	9-14
4.	<u>ANNEXURE R-3"</u> True Copy of the letter dated 26.07.2020 written to the Sub-Inspector, Avalahalli Police Station, Avalahalli, Bangalore East Taluk.	15-17

New Delhi
Date 28/01/2022,

Filled By :-

(Mr. DARPAN KM Adv.)

Advocate for the Respondent No. 1
Kar/1053/2009.

Office K-6, LGF, Lajpat Nagar-3,
New Delhi - 110024

Mob. 9899125060/9968638862

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 195 of 2021 (SZ)

IN THE MATTER OF:

J. Jagan Kumar

...APPLICANT

Versus

The Secretary

Minor Irrigation Department, Bengaluru and Ors

...RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO. 1

MOST RESPECTFULLY SHOWETH:

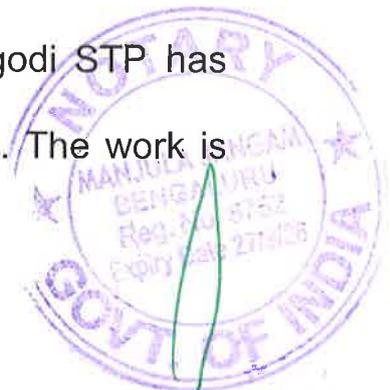
1. The present application is filed alleging encroachment in the Yellemallappashetty Tank/Lake. The said tank is located in Bidarahalli Hobli, Bangalore East Taluk, Bangalore Urban District. This Tank was constructed in the year 1920 and the total extent is 508 Acres 16 Guntas, which covers 5 villages.
2. The said tank is maintained by the Minor Irrigation Department.
3. Regarding the alleged encroachment in the said tank, the answering Respondent has already filed complaints dated 28.11.2019 and 13.05.2020 in the Avalahalli Police Station. True copy of the Complaints dated 28.11.2019 and 13.05.2020 filed before the Avalahalli Police Station, Bangalore are annexed hereto as **Annexure R-1**.



4. Following the said complaints, FIR bearing no. 0103/2020 has been registered against the encroachers. True copy of the FIR No. 0103/2020 registered in the Avalahalli Police Station, Bangalore is annexed hereto as **Annexure R-2**.
5. The answering Respondent has also written letters to the Tahsildar, Bangalore East Taluk, K.R. Puram, Bangalore and the ADLR Bangalore East Taluk, requesting survey and to fix up the tank boundary for encroachment removal.
6. Regarding the dumping of debris in the periphery of the tank, a letter dated 26.07.2020 has been written to Sub-Inspector, Avalahalli Police Station, Avalahalli, Bangalore East Taluk, by the answering Respondent to control the dumping of the debris and waste in and around the tank. True Copy of the letter dated 26.07.2020 written to the Sub-Inspector, Avalahalli Police Station, Avalahalli, Bangalore East Taluk is annexed hereto as **Annexure R-3**.
7. In order to avoid further encroachment and to restore the tank, a proposal has been submitted to the Chief Engineer, Minor Irrigation Department for Rs. 500.00 lakhs in which provision for chain link fencing has been made.



8. Immediately, after receiving the approval for the above said proposal from the Chief Engineer, Minor Irrigation Department with co-ordination from Revenue Department, (the Tahsildar and the ADLR) Chain link Fencing work will be carried out in order to avoid any further encroachment into the water body.
9. It is submitted that Hoskote taluk is situated in Bangalore Rural district. The said taluk is a drought prone area. Ground water table has decreased below 1500 feet. Success rate of bore well in summer months depletes to 50%. Thus, there is scarcity for drinking water in this taluk.
10. Considering the above factors, the Government of Karnataka has approved the LIS Scheme to fill the tanks with secondary treated water to increase ground water static level.
11. The work of filling of 38 tanks in Hoskote taluk, Bangalore Rural District from Medihalli STP using 15 MLD of secondary treated water and 25 MLD of secondary treated water from K.R. Puram and 3 MLD of secondary treated water from Kadugodi STP has been administratively approved for Rs.149.85 crores. The work is tendered and is in progress.



12. The main purpose of this project is to feed 43 MLD of STP water to 38 tanks of drought prone areas of Hoskote taluk of Bangalore Rural District which will increase the underground water table, which will in turn benefit the agricultural lands, by increasing the water levels in open wells and bore wells located in the downstream of the tank. The said project will also provide drinking water through the bore wells.
13. By constructing the jack well pump house and impounding reservoir, the water storage capacity of the tank in this area will increase by around 5 times, as the impounding reservoir is constructed to a depth of 6 meters from the original ground level. Hence, water storage capacity of tank will not be reduced.
14. Since the outlet from the Medahalli STP Plant is situated in the periphery of the tank, hence there is no alternate area to construct jack well from pump house.
15. The pump house and the jack well are already under construction. Since the pump house floor level is above the maximum water level of the Tank, hence even if the water level increases, the pumping station will not be inundated in water.



16. The project has been taken up in the view of increasing the ground water table by filling 38 tanks situated in the drought prone area in Bangalore Rural District in the interest of general public.
17. The said project is similar to the KC Valley LIS Scheme, which is a role model scheme in Karnataka where nearly 100 tanks in Kolar district have been filled with secondary treated water, which has improved underground static water level to a depth of 500 to 600 feet in tank filling areas. This has reduced water scarcity in this district.
18. In the view of above, the present application filed by Shri Jagan Kumar may be dismissed.


 Assistant Executive Engineer
 MI & GWD Sub-division
 Bangalore


 Executive Engineer
 MI & GWD Division
 Bangalore



SWORN TO BEFORE ME


 MANJULA JANGAM, M.A., LL.B.,
 Advocate Through Public
 Fial No. B00-1, B Block
 KHB Kengeri Diamond Apartment
 Kommaghatta Road, Kengeri Upanagar
 BENGALURU - 560 060

27/1/22
 Darpan KM
 Advocate for Respondents

To,

Date:13-05-2020.

Police Inspector,
Avalahalli Police Station,
Avalahalli,
Bangalore East Taluk,

Respected sir,

Sub:- Regarding taking legal action against persons whom have encroached the tank bed area by filling/dumping with earth/ drebris in Yelemallappa shetty tank Bangalore East Taluk, Bangalore Urban Dist.

Ref:- 1. This office ref Compliant letter Dt:28-11-2019.
2. This office ref Compliant letter no:316/2019 Dt:26-07-2019.

With reference to the above subject we have observed i.e., on dated 13-05-2020 that the earth has been dumped in the tank bed area towards west side of Yelemallappa shetty tank and simultaneously Construction of Road and drain work is carried out by the M/s.Shri. Sai Garden Owner. Regarding this issue We have already requested in our previous Complaint letter vide reference (1) & (2) to take necessary legal action and to File FIR against the owner of M/s.Shri. Sai Garden. Hence to protect the said Government owned tank from the un authorised encroachers.

Further, Hon'ble Legislative Committee has given the directions to submit the detailed informations about the instructions given by the Committees of Local Bodies of Karnataka Legislative Council and Panchayat Raj during the Inspection held on 12-12-2019, along with the details about action taken against the encroacher's as mentioned in complaint vide letter reference (1) & (2). Therefore, Once again We request you to provide the above said information at the earliest.

Your Faithfully,
Sd/-
Assistant Executive Engineer,
MI & GWD Sub-Division,
Bangalore.

ಯಂನುಬರಿದು ಆ ದಿನ ಬಳಿಕ 1 ಏಪ್ರಿಲ್ 20
 ರಲ್ಲಿ ನೇರವಾಗಿ ಮಾಡಿ ಬಗ್ಗೆ ಕೈಗೊಂಡು
 ಕ್ರಮದ ಯೋಜನೆಯ ಕನಿಷ್ಠಕ ವಿಧಾನ ಮಂಡಲ
 ಸಭೆಯ ಸಭೆಯಲ್ಲಿ ವಲಯ ಮಂಡಲದ ಅಧಿವೇಶನ
 ಸಭೆಯಲ್ಲಿ ದಿನಾಂಕ 23-01-2012-12-2019 ರಂದು
 ಅಧಿವೇಶನದ ಅಧಿವೇಶನದ ನಂತರ ನಡವಳಿಯ
 ನಂತರ ಸಭೆಯಲ್ಲಿ ಯೋಜನೆಯ ಸಭೆಯಲ್ಲಿ
 ಅಧಿವೇಶನದ, ಈ ಬಗ್ಗೆ ಯೋಜನೆಯ ಮಂಡಲ
 ಸಭೆಯಲ್ಲಿ ವಲಯ ಮಂಡಲದ ಕೈಗೊಂಡು.

ಆಜ್ಞೆ ವಿಧಿಸಿ.

H. N. Kulkarni 13/5/20
 ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ ಇಂಜಿನಿಯರ್
 ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಉಪ ವಿಭಾಗ
 ಬೆಂಗಳೂರು

R

1) ಎಂ.ಎನ್. ಕೆ. ಸುಲತಾ AEE
 9980312008

2) ಶಾಶ್ವತಿ : AE
 8880203999

Legislative Council

ದಿನಾಂಕ 13/05/2020 ರಂದು ಸಂಜೆ 6:15 ಗಂಟೆ ಸುಮಾರು ರಲ್ಲಿ
 ಅಧಿವೇಶನದ ಅಧಿವೇಶನದ ನಂತರ ಅಧಿವೇಶನದ
 ಅಧಿವೇಶನದ ಅಧಿವೇಶನದ 103/2020 ಉಂ 192 (ಅ) KLR Act
 1447190 ರಲ್ಲಿ ಅಧಿವೇಶನದ ಅಧಿವೇಶನದ.

Handwritten signature

(Penal Code Section 154 as Mentioned Below)
Hon'ble ACJM, Bangalore Rural Dist.

1. District: Bengaluru Dist. Circle/Sub-Division: Hosakote Circle

Police Station: Avalahally

PS Case No: 0103/2020

F.I.R.. Date: 13/05/2020

2. Act & Section: **KARNATAKA LAND REVENUE ACT 1964 (U/s-192(A)) & 447 IPC**

3. (a) The Day incident occurred : Thursday From Date: 28/11/2019 to Till Date:13/05/2020

From Time: 00:00:00 to Till Time: 18:00:00

(b) Information received in police station: 13/05/2020 18:15:00 Written/Statement: Written

(C) Reason for delay in reporting by the complainant/ Informant:

(d) General dairy ref No. & Time: 7, 18:15:00

4. (a) The place where the incident occurred :

Elemallappa Shetty Lake Medahalli Bidarahalli Hobali, Bengaluru East Tq, Bengaluru City, Karnataka.

(b) Direction and distance of incident occurred Place from the Police Station: Towards 3Km West

(c) Village: Medahalli

Patrol No: BEAT NO 7

(d) If the place is coming under the Jurisdiction of another police station, then the name of the police Station:

District:

5. Complaint/ Informant:

(a) Name: Kishore Kumar M.N

Father/Husband Name:

(b) Age: 55

(c) Occupation: Engineer

(d). Religion: Hindu

(e) Caste:

(f) Fax:

(g) E-mail:

(h) Mobile No: 9980312008

(i) Nationality: India

(j) Passport No.:

Issue Date:

6. Known/Suspected/Stranger persons Complete details:

Sl. No.	Name/Father name / Caste/ Address	Type	Type of person	Sex	Age	Occupation
1	SAI GARDEN OWNER(A1) Medahalli Bidarahalli Hobali, Bengaluru East Tq, Bengaluru City, Karnataka	Accused	Adult	Male		Builder

7. Details of affected Person:

Sl. No.	Name	Address	Details of the wound	Sex	Age	Occupation

8. Details of Theft/ Properties of the persons Involved:

Sl. No.	Property Type	Item description	Estimate Value (in Rupees)

Details of Theft/ the cost of Property:

9. Panchanama Report/ U.D. Case No:**10. Details of first Information:**

Complainant Kishore Kumar Presented himself in the police station on 13/05/2020 at 6.15 PM and lodged a complaint reporting that the earth is being filled and road and drains are constructed in the west side of the Elemallappa Shetty Tank and same has been observed on

13/05/2020, the above-said encroachment has been done by M/s Sai Garden as already mentioned in the above complaint and requested to file FIR against the owners of M/s Sai Garden and take necessary action as per the law and also take necessary action to preserve the Government lake.

11. (a) Action taken:
Investigation

(b) First Information Report explained and read in the complainant's language.

Whether the Copy is given free: **Yes**

12. Signature the complainer/ Thumb impression:

13. Report sent to Court date & time: 13/05/2020 19:00:00

14. PC/HC Who took it to the court Hanamant M Poojari, PC 1648

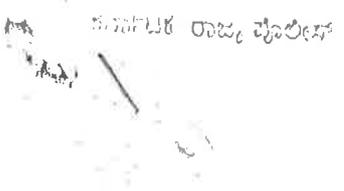
Read, explained, heard and found to be correct.

Signature of the Station officer

Sd/-

**Avalahally Police Station, Bangalore.
Name: VENKATARAJU.C.M – HC 787**

COPIES TO: Superintendent of Police/ Commissioner of Police
ADDL SP BENGALURU DIST
DYSP HOSAKOTE SUB DIVISION
CPI HOSAKOTE
COMP COPY
STATION COPY



(ದಂಡಪ್ರಕ್ರಿಯೆ ಸಂಹಿತೆ ಕಲಂ 154 ರ ಕೆಳಗೆ)

ಘನ ನ್ಯಾಯಾಲಯ : ACJM, Bangalore Rural Dist.

1. ಜಿಲ್ಲೆ : Bengaluru Dist ವೃತ್ತ/ಉಪ ವಿಭಾಗ : Hosakote Circle ಪೊಲೀಸ್ ಠಾಣೆ : Avalahally PS
ಆಪರಾಧ ಸಂಖ್ಯೆ : 0103/2020 ಪ್ರ.ವ.ವ.ದಿನಾಂಕ : 13/05/2020

2. ಕಾಯ್ದೆ ಮತ್ತು ಕಲಂಗಳು : KARNATAKA LAND REVENUE ACT 1964 (U/s-192(A)) & 447 IPC

3. (a) ಕೃತ್ಯ ನಡೆದ ದಿನ : Thursday ದಿನಾಂಕ ದಿಂದ : 28/11/2019 ದಿನಾಂಕ ವರೆಗೆ : 13/05/2020
ವೇಳೆಯಿಂದ : 00:00:00 ವೇಳೆಯವರೆಗೆ : 18:00:00
(b) ಠಾಣೆಯಲ್ಲಿ ವರ್ತಮಾನ ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ : 13/05/2020 18:15:00 ಬರವಣಿಗೆಯಲ್ಲಿ / ಹೇಳಿಕೆ : Written

(c) ಪಿಯೂದುದಾರ / ಬಾತ್ಮೀದಾರ ತಡವಾಗಿ ವರದಿ ಮಾಡಿದಕ್ಕೆ ಕಾರಣಗಳು :

(d) ಜನರಲ್ ಡೈರಿ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ ಮತ್ತು ಸಮಯ : 7 , 18:15:00

4. (a) ಕೃತ್ಯ ನಡೆದ ಸ್ಥಳ :
Elemallappa Shetty Lake MedahalBidarahalli Hobali, Bengaluru East Tq, Bengaluru City, Karnataka,

(b) ಪೊಲೀಸ್ ಠಾಣೆ ಯಿಂದ ಇರುವ ದಿಕ್ಕು ಮತ್ತು ದೂರ : To words 3 km West

(c) ಗ್ರಾಮ : Medahalli ಗಸ್ತಿನ ಹೆಸರು : BEAT NO 7

(d) ಸ್ಥಳೀಯ ಬೇರೆ ಪೊಲೀಸ್ ಠಾಣೆ ವ್ಯಾಪ್ತಿಗೆ ಬರುವಂತಹದ್ದು ಆದರೆ ಆ ಪೊಲೀಸ್ ಠಾಣೆಯ ಹೆಸರು :
ಜಿಲ್ಲೆ :

5. ಪಿಯೂದುದಾರ/ಬಾತ್ಮೀದಾರ :

(a) ಹೆಸರು : Kishorkumar M.N ತಂದೆ / ಗಂಡನ ಹೆಸರು :

(b) ವಯಸ್ಸು : 55 (c) ವೃತ್ತಿ : Engineers

(d) ಧರ್ಮ : Hindu (e) ಜಾತಿ :

(f) ಫಾಂಟ್ಸ್ : (g) ಇ-ಮೇಲ್ : :

(h) ದೂರವಾಣಿ : 9980312008 (i) ರಾಷ್ಟ್ರೀಯತೆ : India

(j) ಪಾನ್ ಪೋರ್ಟ್ ಸಂಖ್ಯೆ : ನೀಡಿದ ದಿನಾಂಕ :

(K) ಸಂಖ್ಯೆ: AIT-2019/11111
 CITY, Bangalore
 City, Bangalore
 City, Karnataka

(U) ಸಂಖ್ಯೆ:

(13)

2

(m) ಸಾಧಾರಣವಾದ ಖಂಡಿತ ನಿರೀಕ್ಷಿಸಿದ ಅಥವಾ ಕೇಳಿಕೆ ಸೂಚಿಸಿ

SIEN

6. ಗಾಂಪಿ/ವಾಸ / ವ್ಯಾಪಾರ/ವಾಣಿಜ್ಯ ವ್ಯಕ್ತಿಗಳ ವಿವರಗಳು

Sl.No.	ನಾಮ / ತಂದೆಯ ನಾಮ / ಹೆಸರು / ವಿವರ	ವಿಧ	ವ್ಯಕ್ತಿಯ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1	SAI GARDIN OWNER(A1) ,Modahalli Bidatohalli Hobali, Bangalore East Tq Bangalore City, Karnataka	Accumod	Adult	Male		Builder

7. ನೋಂದವರ ವಿವರಗಳು

Sl. No	ನಾಮ	ವಿವರ	ಗಾಯದ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1						

8. ಕಳುವಾಗುವ / ಬಾಗಿಯಾಗುವ ಸ್ವತ್ತುಗಳ ವಿವರಗಳು

Sl.No	Property Type	Item description	Estimated Value (in Rs.)
1			

ಕಳುವಾಗುವ / ಬಾಗಿಯಾಗುವ ಸ್ವತ್ತುಗಳು ಮೌಲ್ಯ :

9. ಪಂಚನಾಮ ವರದಿ / ಯು.ಡಿ. ಕೇಸ್. ಸಂಖ್ಯೆ :

10. ಪ್ರಥಮ ವರ್ತಮಾನ ವರದಿಯ ವಿವರಗಳು

ದಿನಾಂಕ: 13/05/2020 ರಂದು ಸಂಜೆ 6-15 ಗಂಟೆಯಲ್ಲಿ, ಪಿಯಾರ್ ಕೆ.ಎಸ್. ಕುಮಾರ್ ರವರು ತಾಳೆಗೆ ಹಾಜರಾಗಿ ನೀಡಿದ ದೂರಿಸ ಸಾರಾಂಶವೇನೆಂದರೆ, ಎಲೆ ಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆಯ ಪಶ್ಚಿಮ ದಿಕ್ಕಿನಲ್ಲಿ, ಕೆರೆಗೆ ಮಣ್ಣು ತುಂಬಿ ರಸ್ತೆ ಹಾಗೂ ಹೊಸದಾಗಿ ಮಣ್ಣು ತುಂಬಿ ರಸ್ತೆ ಹಾಗೂ ಹೊಸದಾಗಿ ಚರಂಡಿ ನಿರ್ಮಿಸಿರುವುದನ್ನು ದಿನಾಂಕ: 13/05/2020 ರಂದು ಗಮನಿಸಲಾಗಿದ್ದು ಸದರಿ ಒತ್ತುವರಿಯನ್ನು ಮೇಲ್ಕಾಣಿಸಿದ ದೂರಿಸಲ್ಲಿ ಈಗಾಗಲೇ ತಿಳಿಸಿರುವಂತೆ ಎಂ/ಎಸ್ ಶ್ರೀ ಸಾಯಿ ಗಾರ್ಡನ್ ರವರು ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಸಾಯಿ ಗಾರ್ಡನ್ ಮಾಲೀಕರ ವಿರುದ್ಧ ಎಫ್.ಐ.ಆರ್ ದಾಖಲಿಸಿ ಕಾನೂನಿನಂತೆ ಕ್ರಮ ಕೈಗೊಂಡು ಸರ್ಕಾರ ಒಡೆತನದ ಕೆರೆಯನ್ನು ಸಂರಕ್ಷಿಸಲು ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಕೋರಲಾಗಿದೆ ಎಂದು ನೀಡಿದ ದೂರನ್ನು ಪಡೆದು ಪ್ರಕರಣ ದಾಖಲು ಮಾಡಿರುತ್ತದೆ.

11. (a) ತೆಗೆದುಕೊಂಡ ಕ್ರಮ:

Investigation

(b) ಪ್ರ.ವ.ವರದಿಯನ್ನು ಪಿಯಾರ್ ದಿಯವರಿಗೆ ಅವರದ ಭಾವೆಯಲ್ಲಿ ವಿವರಿಸಿ, ಓದಿ ಹೇಳಲಾಗಿದೆ ಅದರ ಪ್ರತಿಯನ್ನು ಪುಟಕ್ಕಿಯಾಗಿ ಕೊಡಲಾಗಿದೆ? : Yes

157 ಸಿ.ಆರ್.ಪಿ.ಸಿ ಯ ಕಲಂ (ಎ)ಅಥವಾ (ಬಿ)ಯಡಿ ಕಾರಣವನ್ನು ದಾಖಲಿಸಬೇಕು.

TO BE VISITED

14

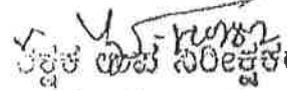
12. ಓರ್ವರನ್ನು ಸಹಿ/ ಹೆಚ್ಚಿನ ಗುರುತು

13. ನ್ಯಾಯಾಲಯಕ್ಕೆ ಕಳುಹಿಸಿದ ದಿನಾಂಕ ಮತ್ತು ಸಮಯ : 13/05/2020 19:00:00

14. ನ್ಯಾಯಾಲಯಕ್ಕೆ ತೆಗೆದುಕೊಂಡು ಹೋದ ಪಿಸಿ/ ಹೆಚ್.ಸಿ : Hanamant M Poojarl , PC 1648

ಓದಿ ಹೇಳಲಾಗಿ ಕೇಳಲಾಗಿ ಸರಿಯಿದೆ

ತಾಣಾಧಿಕಾರಿಯ ಸಹಿ


ವೆಂಕಟೇಶ್ ವೆಂಕಟೇಶ್
ವೆಂಕಟೇಶ್ ವೆಂಕಟೇಶ್
ವೆಂಕಟೇಶ್ ವೆಂಕಟೇಶ್
ವೆಂಕಟೇಶ್ ವೆಂಕಟೇಶ್

ಹೆಸರು: VENKATARAJU.C.M. - HC 787

ಪ್ರತಿಗಳು : Superintendent of Police/Commissioner of Police
ADDL SP BENGALURU DIST
DYSP HOSAKOTE SUB DIVISION
CPI HOSAKOTE
COMP COPY
STATION COPY

GOVERNMENT OF KARNATAKA

(Minor Irrigation & Ground Water Development Dept.)

O/o Assistant Executive Engineer,
M.I. & G.W.D. Sub-Division,
Jayanagar Shopping Complex,
5th Floor, Jayanagar, 4th Block,
Bangalore-11.

No.AEE/Tech/MISD/BNG/Y.Tank /A.P/2019/316

Date: 26-07-2019.

To,

Sub-Inspector,
Avalahalli Police Station,
Avalahalli,
Bangalore East Taluk,
Bangalore-560049.

Respected sir,

Sub:- Regarding taking action against Dumping of Debris and Waste in
Yelemallappa Shetty Tank.

With reference to the above Subject, the said Yelemallappashetty Tank in Bangalore East Taluk, Bangalore Urban District is comes under Minor Irrigation Department. We have observed that few Persons were dumping debris & wastes in Yelemallappashetty Tank bed area near National Highway with a intention to encroach the tank. We are have with attaching the photos, which are self explanatory.

Therefore, we hereby request you to take necessary action to stop the vehicles & persons from dumping debris and wastes.

Attachments:

1. 6 Sheets Photos
2. Vehicle No. letter

Your Faithfully,

Sd/-

Assistant Executive Engineer,
MI & GWD Sub-Division,
Bangalore.

o/c

16

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ಕಛೇರಿ
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ
ಉಪ-ವಿಭಾಗ, ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ
5ನೇ ಮಹಡಿ, 4ನೇ ಬ್ಲಾಕ್, ಬೆಂಗಳೂರು-560011.



e-mail id: aee11misdbng@gmail.com

ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ

ಸಂ : ಸಸಬೆಂ/ತಾಂಶಾ/ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿಕೆರೆ/ಅ.ಪ/2019

ದಿನಾಂಕ : 26/07/2019

316

ಗೆ,

ಸಬ್ ಇನ್ಸ್‌ಪೆಕ್ಟರ್
ಆವಲಹಳ್ಳಿ ಪೊಲೀಸ್ ಠಾಣೆ
ಆವಲಹಳ್ಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು
ಬೆಂಗಳೂರು-560 049.

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿಕೆರೆಯಲ್ಲಿ ಕಸ ಮತ್ತು ಡೆಬ್ರೀಸ್ ಹಾಕುವುದನ್ನು ತಡೆಯುವುದು. - ಬಗ್ಗೆ

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆಯ ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯು, ಸಣ್ಣ ನೀರಾವರಿ ವ್ಯಾಪ್ತಿಗೆ ಬರುತ್ತದೆ. ಸದರಿ ಕೆರೆಯಲ್ಲಿ ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿಯ ಪಕ್ಕದಲ್ಲಿ ಕೆಲವರು ಕೆರೆಯನ್ನು ಒತ್ತುವರಿ ಮಾಡುವ ಸಲುವಾಗಿ ಮುರುಕಲುಕಲ್ಲು (ಡೆಬ್ರೀಸ್) ಮತ್ತು ಕಸವನ್ನು ಹಾಕುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಈ ಬಗ್ಗೆ ಕೆಲವು ಛಾಯಾಚಿತ್ರಗಳನ್ನು ತೆಗೆದು ಈ ದೂರಿನ ಜೊತೆಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ.

ಆದುದರಿಂದ, ಇಲ್ಲಿ ಕಸವನ್ನು / ಡೆಬ್ರೀಸ್ ಹಾಕುವುದನ್ನು ತಡೆಯಬೇಕು. ಈ ವಾಹನಗಳನ್ನು ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ಓಡಿಕೆ
6-sheet photos
ವಾಹನ ಸಂಖ್ಯೆಯ ವಿವರ

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ
ಬೆಂಗಳೂರು ಉಪ ವಿಭಾಗ, ಬೆಂಗಳೂರು.

PH: 8880203999



ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪೊಲೀಸ್

ಸಿವಿಲ್ ಕ್ರೈಮ್ / Acknowledgement

ನ.ಸಂ.76ಎ ಮೂಲ ಪ್ರತಿ

ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ / Reference No : 407/2019

ಜಿ.ಎಸ್.ಸಿ(GSC No)ಸಂಖ್ಯೆ : PO1916190600915

ದಿನಾಂಕ / Date : 27/07/2019

ಅರ್ಜಿ ನಮೂನೆ : Non Cognizable

ಅರ್ಜಿ(Petition No) ಸಂಖ್ಯೆ : 915/1916/2019

1. ಸಂದರ್ಶಕರ/ಪಿಯೂದುದಾರರ/ಆಹ್ವಾನಿಸಲಾದ ಸೂಚಿಕರ ಹೆಸರು : Rajanna AEE

2. Father / Husband Name :

3. Address : A E E Bengaluru Sub Division

Bengaluru

Bengaluru Dist

Karnataka,

4. Mobile : 8880203999

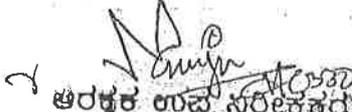
5. ಸಂದರ್ಶನದ ಉದ್ದೇಶ :

ದಿನಾಂಕ:27/07/2019 ರಂದು ಅರ್ಜಿದಾರರು ತಾಣಗೆ ಹಾಜರಾಗಿ ನೀಡಿದ ಅರ್ಜಿ ಏನೆಂದರೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲೂಕು ಏಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿಕೆರೆಯನ್ನು ಕೆಲವರು ಕೆರೆಯನ್ನು ಒತ್ತುವರಿ ಮಾಡುವ ಸಲುವಾಗಿ ಕೆರೆಗೆ ಮುರುಕುಕಲ್ಲು ಮತ್ತು ಕಸವನ್ನು ಹಾಕುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಅದರಿಂದ ವಾಹನಗಳಲ್ಲಿ ಕಸವನ್ನು ಹಾಕುವುದನ್ನು ನಿಲ್ಲಿಸಬೇಕಂತ ಇತ್ಯಾದಿಯಾಗಿ.

6. Counter Party Details :

7. Application/Doc : Yes

8. ಸ್ವಾಗತಕಾರರ ಸಹಿ :


ಅರಕ್ಷಕ ಉಪ ಸೂಪರಿಂಟೆಂಡೆಂಟ್
ಆವಲಹಳ್ಳಿ ಪೊಲೀಸ್ ಠಾಣೆ
BANGALURU 338-HC
Avalahally PS